

(2020) 10 CAT CK 0079

In the Central Administrative Tribunal

Case No : Contempt Petition No. 191 Of 2020 In Original Application No. 910 Of 2020

Pankaj

APPELLANT

Vs

V S Singh

RESPONDENT

Date of Decision : 08-10-2020

Acts Referred:

Citation : (2020) 10 CAT CK 0079

Hon'ble Judges : L. Narasimha Reddy, J; Mohd. Jamshed, Member (A)

Bench : Division Bench

Advocate : Ram Kumar, Esha Mazumdar

Final Decision : Disposed Of

Judgement

L. Narasimha Reddy, J

1. This contempt case is filed alleging that the respondents did not comply with the order dated 17.07.2020 passed by this Tribunal in O.A. No.910/2020. The O.A. was disposed of with direction that the respondents shall process the case of the applicant along with other similarly situated candidates. Today, it is reported that the case of the applicant was considered and on being selected, his dossier was forwarded to the user department and his name was nominated for the post.

2. In view of this development, the order passed by this order stands complied with. Accordingly, the C.P is closed. No costs.